

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

26. C.P. 3662/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **06.07.2021**

NAME OF THE PARTIES: Aditya Prakash Entertainment Pvt Ltd

V/s

Magikwand Media Pvt Ltd

SECTION 271 OF COMPANIES ACT, 2013

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**ORDER**

Counsel for the Petitioner, Ms. Shriraj Khambete and counsel for the  
Respondent, Ms. Warisha are present through virtual hearing.

Pleadings are completed.

Counsel appearing for the Petitioner requested time on ground of the personal  
difficulty. List this matter on **23.08.2021**.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)